

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 13.9.2022**

**Misc. Application No.681 of 2021  
And  
Appeal No.466 of 2021**

Bhargav Ranchhodlal Panchal & Ors.                      ...Appellants

Versus

Securities and Exchange Board of India                      ...Respondent

Order:

1. Adjournd on the request of the appellant. List on 18<sup>th</sup> October, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order.

Certified copy of this order is also available from the  
Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

13.9.2022  
RHN